(109)

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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.449/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company		Rality Infrastructures Pvt.LtdVs-Registrar of Companies, Odisha,		
Under Section		252 (3)		
SI. No.	Representative (nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	Pahta Pabo	m Bishwal	For the	List Chardhu
	1 2001	(Adv)-1	For the Petitioner.	15 2 18.
2	HNN Cha	ndhuri.).)	1

ORDER

Ld. Counsel for the appellant is present.

The Registrar of Companies, Odisha has filed paragraphwise report. Appellant is directed to file any rejoinder within 7 days by serving a copy on the Registrar of Companies, Odisha.

List it on 23/03/2018 for hearing.

Sd

(Jinan K.R.) Member (J)